



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-122/NCLAT/CHN BEN/2026

Dated: 13th Aug 2026

NOTICE

Ref: 1. F.No. 012-114/NCLAT/CHN BEN/2026 dated 07th Aug 2026

Please take notice that the next date of hearing in the following matters of Chennai Bench, notified earlier vide reference cited, is **17.08.2026**.

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 26/2026 For Stay IA No. 60/2026 For Exemption IA No. 61/2026 For Direction IA No. 1158/2026	M Shanmugam Vs Tamilnad Mercantile Bank Limited & Anr. WITH	Ms. Raveena Paniker	Mr. AG Sathyanarayana For Caveator
2.	Comp App (AT) (CH) (Ins) No. 27/2026 For Exemption IA No 62/2026 For Stay IA No. 63/2026 For Direction IA No. 1159/2026	S Chandra Vs Tamilnad Mercantile Bank Limited & Anr	Ms. Raveena Paniker	Mr.AG Sathyanarayana For Caveator

By order of Hon'ble Member (Judicial)

Chennai Bench

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